

ITEM NO.12

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL Diary No(s). 23224/2023

GOVT. OF NCT OF DELHI

Petitioner(s)

VERSUS

NATIONAL GREEN TRIBUNAL & ORS.

Respondent(s)

( IA No.154738/2023-CONDONATION OF DELAY IN FILING and IA No.154740/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.154739/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS )

Date : 21-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Shadan Farasat, AOR  
Mr. Amit Bhandari, Adv.  
Mr. Aman Sharma, Adv.  
Ms. Warisha Farasat, Adv.  
Mr. Harshit Anand, Adv.  
Mr. Aman Naqvi, Adv.  
Ms. Hrishika Jain, Adv.  
Ms. Natasha Maheshwari, Adv.  
Ms. Mreganka Kukreja, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from filing C/C  
of the impugned judgment is allowed.

Delay condoned.

Issue notice, returnable on 25.09.2023.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)

